

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 106/2018 in
O.A. No. 3539/2017

New Delhi, this the 3rd day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Raj Kumar Anand,
Aged 48 years, Group 'B',
S/o Late Shri R.L. Anand,
R/o 8/399, Sector-III, Rajinder Nagar,
Sahibabad, District : Ghaziabad (U.P.)
Working as Trained Graduate Teacher (Social Science),
Govt. Boys Senior Secondary School,
Mandoli, Delhi-110093. .. Applicant

(None for the Applicant)

Versus

1. Shri Anshu Prakash,
Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, I.P. Estate,
New Delhi-110002.
2. Smt. Sumaya Gupta,
Director,
Directorate of Education,
Govt. of NCT of Delhi,
Old Sectt., Delhi-110054.
3. Shri (Dr.) R.C. Sharma,
Head of School/Principal,
Govt. Boys Senior Secondary School,
Mandoli, Delhi-110093. .. Respondents

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

None for the petitioner.

2. Learned counsel for the respondents, while producing order No.31 dated 27.03.2018, submits that they have fully complied with the orders passed by this Tribunal and, accordingly, prays for dismissal of the CP.
3. In the circumstances and in view of substantial compliance of the orders of this Tribunal by the respondents, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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